

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 147/MP/2026

Subject : Petition under Section 17(3) and 17(4) of the Electricity Act seeking approval for creation of security interest over Petitioner's assets in favour of Respondent No.3, who is acting as Security Trustee for the purpose of holding the securities on behalf and for benefit of the Lender in terms of the Security Trustee Agreement dated 25.9.2025 (including its Assignees, Transferees, Novates) in respect of the Petitioner's Transmission Project.

Petitioner : Solapur Transmission Limited (STL)

Respondents : Central Transmission Utility of India Limited & Ors.

Date of Hearing : **6.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Mihir Thakkar, STL

Record of Proceedings

The Petitioner's representative submitted that the present Petition has been filed seeking approval for creation of security interest over the Petitioner's assets in favour of Respondent No.3, who is acting as Security Trustee for the purpose of holding the securities on behalf and for benefit of the lender in terms of the Security Trustee Agreement dated 25.9.2025 (including its Assignees, Transferees, Novates) in respect of the Petitioner's Transmission Project. The representative further submitted that the notice was issued to the Respondents permitting them to file their replies; however, none of the Respondents has filed any reply, therefore, the matter may be reserved for order.

2. Considering the submissions made by the representative of the Petitioner, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

